

ITEM NO.55

COURT NO.9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6131/2012

(From the judgement and order dated 13/12/2011 in CRLA No.898/2007
of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner(s)

VERSUS

MOHAN & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 15/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Sunny Choudhary, Adv.
Mr. C.D. Singh, Adv.

For Respondent(s) Mr. Arvind Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for one week.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (RENUKA SADANA)
| | COURT MASTER